अध्यक्ष महोदय, विद्यार्थियों ने इस बात पर जोर दिया है कि जो अभी इनफिल्ट्रेशन हो रहा है, उसको रोकने के लिए प्रभावी कदम उठाये जायें । मैं पूछना चाहता हूं कि इस सम्बन्ध में सरकार ने क्या फैसला किया है । केवल चैकपोस्ट्स बढ़ाने से यह इनफिल्ट्रेशन नहीं रुकेगा । इस बारे में कुछ और कदम उठाने की जरूरत पड़ेगी । क्या इस सम्बन्ध में गृह मंत्री महोदय सदन को विश्वास में लेंगे ?

श्री जैल सिंह : स्पीकर साहब, इस नैशनल प्राबलम पर हाउस की एंग्जाइटी को मैं एप्रिशिएट करता हूं । सब पार्टियों के नेताओं में जो बात हुई थी, जिसमें यह कानसेन्सस हुआ, उसमें आनरेबल श्री वाजपेयी नहीं थे । उसमें श्री सुन्दरसिंह भंडारी थे । वह उनसे पूछ सकते हैं कि क्या फैसला हुआ है ।

श्री अटल बिहारी वाजपेयी : मैं ने पूछा हुआ है ।

श्री जैल सिंह : उसकी वर्बाटिम रिपोर्ट है ।

श्री जार्ज फर्नान्डीस : कोई फैसला नहीं हुआ । अलग-अलग लोगों ने अपनी अलग-अलग राय रखी थी। मैं उस मीटिंग में मौजूद था।

श्री जैल सिंह : इस बारे में बहस में पड़ने की जरूरत नहीं है ।

SHRI GEORGE FERNANDES: Others put in their views.

SHRI C. T. DHANDAPANI: All the political parties agreed. (*Interruptions*)

He was also present.

SHRI GEORGE FERNANDES: There was a statement issued, appealing to the students. (*Interruptions*) in Assam to call off their agitation and restore normalcy there. That was the only thing that was agreed to.

श्री जैल सिंह : कुछ बातें अखबार में दी जाती हैं, कुछ नहीं दी जाती हैं । लेकिन इन बातों में जो आनरेबल मेम्बर का ख्याल है, उन की जो एंग्जायटी है वह भी मैं समझता हूं । यह जो वहां स्टूडेन्टस की फारेनर्स को निकालने की मूवमैंट चली यह 1979 के अक्तूबर में शुरू हुई । उस वक्त यहां पर लोक दल का राज था । किसी ने जा कर उन से बात नहीं की और न ही किसी ने इस बात का ख्याल किया कि उन को सुना जाय कि उन की शिकायत क्या है । यह बेबी तो है लोक दल का लेकिन हमें संभालना पड़ा । हम ने उन से बातचीत शुरू की है । . . . . (**व्यवधान**) . . . . आप सुन लीजिए। बागड़ी जी आप जरा शांत रहिए . . . (**व्यवधान**) . . .

स्टूडेन्टस यहां आए और उन्होंने आ कर एक मैमोरेंडम प्रधान मंत्री जी को दिया । उस मैमोरेंडम में उन की आठ मांगें थीं । उन मांगों में से मैं आप को दोहरा दूं . . .

अध्यक्ष महोदय : खत्म कीजिए, क्वेश्चन अवर खत्म हो गया ।

श्री जैल सिंह : क्वेश्चन अवर खत्म हो गया तो ठीक है, वाजपेयी जी हमारे पास आ जायें, मैं उन को समझा दूंगा ।

WRITTEN ANSWERS TO QUESTIONS

Atrocities on Harijans and Weaker Sections in Bihar

*25. SHRI K. MALLANNA:
SHRI MADHAVRAO SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have received any report from Bihar conveying instances of excesses and atrocities perpetrated on the Harijans and others belonging to the weaker section of Society in that State during the last six months; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

According to the reports received from the Government of Bihar, the following are the number of crimes committed on members of the Scheduled Castes and Scheduled Tribes in Bihar from August 1979 to January 1980:

	Scheduled Castes	*Scheduled Tribes*
1. Murder	18	4
2. Violence resulting in grievous hurt	87	6
3. Rape	37	12
4. Arson	143	9
5 Other IPC cases	653	59

Some of these cases which took place during the period from August 1979 are listed below:

(1) Alleged atrocities including Killing of Scheduled Castes by the musclemen of the Mahant of Bodh Gaya against the background of alleged illegal occupation of large extent of farm lands by the Mahant and his men.

(2) Alleged murder of a Scheduled Caste leader and harassment of others in village Chakwal, Police Station Barauni, Distric Begusarai.

(3) Dispossession of land and indiscriminate firing by caste Hindus on members of Scheduled Castes in Village Sari, Police Station Warish Nagar, District Samastipur.

(4) Alleged atrocities on Scheduled Castes in the villages of Districts of Begusarai and Monghyr in connivance with the police and alleged murder of Shri Tribani Paswan by the police.

(5) Atrocities committed on members of other weaker sections in Parasbigha.

(6) Atrocities on members of Scheduled Castes in Village Pipra.

(7) Setting fire to the house of one Shri Bilat Paswan in village Manichouk District Sitamarhi, resulting in the death of Shri Paswan's wife and daughter.

(8) Rape of a minor Scheduled Caste girl in village Bhadri in police stations Silao.

The above cases are being pursued with the Government of Bihar.

(b) Government of India feel the deepest concern about these atrocities and are anxious to put an end to them. I have written specially to the Chief Ministers, Governors and Lt. Governors of States and Union Territories, where crimes against Scheduled Castes have been occurring, to convey our concern and anxiety. Based on an analysis of the common socio-economic factors in which many of these crimes are rooted, comprehensive guidelines of precautionary and preventive, punitive, and rehabilitative measures to be taken for effectively dealing with the crimes against members of Scheduled Castes, have been communicated to the State Government with this letter.

पिपरा में हुई घटना

*26. **श्री मूल चन्द डागा :**
श्री रामावतार शास्त्री :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) फरवरी, 1980 में बिहार राज्य में पिपरा गांव के 14 हरिजनों को मार डालने की भयानक घटना किस कारणों से घटी;

(ख) इस जघन्य अपराध को करने वाले दोषी व्यक्तियों में से अब तक कितने गिरफ्तार किए जा चुके हैं ; और

(ग) क्या सरकार का ऐसी जघन्य घटनाओं की पुनरावृत्ति को रोकने के लिए कुछ ठोस उपाय करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) बिहार सरकार से प्राप्त